IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO. 170/00521/2016 DATED THIS THE 28^{TH} DAY OF APRIL, 2016

HON'BLE DR K. B SURESH....MEMBER (J) HON'BLE SHRI.RUDHRA GANGADHARANMEMBER (A)

B.L. Shivaprakash S/o Shri K. Lingaiah Aged about 45 years, Working as Scientific Assistant, O.o: Central Observatory Meteorological Centre Indian Meteorological Department, Palace Road, Bangalore.

..... Applicant

(By Advocate Shri Izzhar Ahmed)

Vs.

- The Deputy Director General of Meteorology, Regional Meteorology Centre, Indian Meteorology Department,
 College Road, Chennai 06
- The Director General of Meteorology, Mausam Bhavan, Lodhi Road, New Delhi – 110 003.
- 3. The Director-in-charge, Meteorological Centre Central Observatory, Palace Road, Bangalore – 01
- Union of India, Through the Secretary,

2

Ministry of Earth Science (MOES), Prithvi Bhavan CMD Compound, Lodhi Road, New Delhi – 110 003.

..... Respondents

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. We think that issue can be resolved if we direct the respondents to objectively decide the two representations Annexure-A2 and A4 within a period of two months from today. OA is allowed to this limited extent in limine. No order as to costs.

(RUDHRA GANGADHARAN) MEMBER (A) (Dr.K.B.SURESH) MEMBER (J)

ksk